

# **Declaration of Assests and Liabilities**

**Year 2024-2025**

I **Pawan Kumar Singh**, son of **Murlidhar Singh** aged 45 years, belonging to Bihar Legislative Assembly Secretariat Service and Presently working as **Office Attendent**, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*

## **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s) Prity Kumari	Dependant1 Aditi	Dependant2 Anshika	Dependant3 Keshav
(I)	Cash	Rs. 5,000	RS.4,000	NIL	NIL	NIL
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I-SALARY A/C RS-6,000/-	S.B.I-A/C Rs.-75,000/-	NIL	NIL	NIL
(III)	Bonds, Debentures, and Shares, in Companies	NIL	NIL	NIL	NIL	NIL
(IV)	Other financial institutions, Nss, Postal Savings, LIC Policies, etc	LIC Premium- RS.11,200/- Rs.-56,00/- Rs.-10,800/-	NIL	NIL	NIL	NIL
(V)	Motor Vehicles (details of make, etc)	CB Shine RS.62,000/-	NIL	NIL	NIL	NIL
(VI)	Jewellery (give details of weight and value)	NIL	Gold 50 gm. Silver-250gm.	NIL	NIL	NIL
(VII)	Other assets, such as values of claims / interests	Home Appl. Tv, Freeze & others	NIL	NIL	NIL	NIL

Note:- Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*Dependent here means a person substantially dependent on the income of the employee.

## **B.Details of Immovable assets**

(Note: Properties in Joint ownership indicating the extent of joint onwership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant1	Dependant2	Dependant3
(I)	Agricultural Land- Location(s) Survey number(s) Extent (Total measurment) Current market value	NIL	NIL	NIL	NIL	NIL
(II)	Non- Agricultural Land- Location(s) Survey number(s) Extent (Total measurment) Current market value	NIL	NIL	NIL	NIL	NIL
(III)	Buildddings (Commerical & residential) location(s) Survey/ door number(s) Extent(Total measurment) Current market value	NIL	NIL	NIL	NIL	NIL
(IV)	Houses/Apartments, etc Loration(s) Survey/door number(S) Extent(Total measurement current value	612 Sq. ft. Plot No-1502, New Alkapuri Road No-5 Patna-2 Same		NIL	NIL	NIL

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10-2-25

11/2/25

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(V)	Others (Such as interest in Property)	NIL	NIL	NIL	NIL	NIL
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(2) I give below the details of my liabilities/ overdues to public financial institutions and government dues-  
(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/Financial Institution(s)/ Departments(s)	Amount outstanding on
(a)	(i) Loans from Bank	BANK OF MAHARASTRA	RS.31 Lack Approx/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments delaing with government accommodation		
	(b) dues to departments delaing with supply of water	NIL	NIL
	(c) dues to departments delaing with supply of electricity	NIL	NIL
	(d) dues to departments delaing with telephone	NIL	NIL
	(e) dues to departments government transport (including aircraft an helicopter(s)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number(PAN))	PAN NO (CJVP5304P)	NIL
	(ii) Wealth Tax (Also indicate the assessment yeare upto which Wealth Tax return filed.)	NIL	NIL
	(iii) Sales Tax [only in cases of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

### C. Personal Details

GPF/CPF/PRAN No.

:-

PTS-BLA-1200

Gender(M/F)

:-

M

Date of Birth

:-

0 8 0 3 1 9 7 9

Class/Group(A/B/C)

:-

C

Cadre

:-

Bihar Vidhan Sabha Secretariat

(Full Name e.g. B.A.S, Bihar Administrative Service B.S.S. Bihar Secretariat Service etc.)

Home District

:-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: Pawan Kumar Singh

Designation: Office Attanda

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: - 10/02/2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in Prescribed format.